HIGH COURT OF CHHATTISGARH, BILASPUR ORDER

No. ____17 (Mis.)_/ II-14-1/2022

Bilaspur, dated 8th February, 2022

Hon'ble High Court of Chhattisgarh has been pleased to partially modify the Registry order no. 11(Mis.)/II-14-1/2022 dated 31.01.2022 under serial no. 04 of Part-A so far it relates to the High Court of Chhattisgarh and Part-B so far it relates to the Subordinate Courts to the effect that 100% officers/employees shall be present in the office on all working days w.e.f. 09.02.2022.

By order of Hon'ble the High Court

DMM 08.02.22 (Sanjay Kumar Jaiswal)

Registrar General

Endt. No. <u>1299</u> II-14-1/2022 Bilaspur, dated 8th February, 2022

Copy forwarded to: -

- 1. Additional Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 2. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 3. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 4. Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 5. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 6. Private Secretary to Hon'ble Shri Justice R.C.S. Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 7. Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 8. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 9. Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 10. Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- 11. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

- 12. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 13. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 14. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- 15. Secretary General, Supreme Court of India, New Delhi,
- 16. Registrar (Vigilance/ I. & E./ Judicial/ S. & A. Cell), High Court of Chhattisgarh, Bilaspur for information.
- 17. Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- 18. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, Atal Nagar, Nava Raipur for information.
- 19. Additional Registrar (Judl/D.E. & E./Admn.), High Court of Chhattisgarh, Bilaspur for information.
- 20. I/C Registrar (Computerization)-cum-C.P.C., High Court of Chhattisgarh, Bilaspur for information with a request to upload the same in the website,
- 21. Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- 22. OSD, High Court of Chhattisgarh, Bilaspur for information.
- 23. Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- 24. District & Sessions Judge, Balod/ Baloda-Bazar/ Balrampur at Ramanujganj/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari / Durg / Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Koriya (Baikunthpur)/ Korba/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surguja at Ambikapur / Surajpur/ Uttar Bastar (Kanker), for information and for onwards communication to concerned District Bar Association.
- 25. Principal Judge/I Additional Principal Judge/ II Additional Principal Judge/ III Additional Principal Judge, Family Court, Bilaspur/Durg/Raipur.
- 26. Judge, Family Court, Baloda-Bazar/Dhamtari/ Jagdalpur/ Janjgir-Champa/ Kawardha/ Kanker/ Korba/ Manendragarh/ Mahasamund/ Raigarh/ Rajnandgaon/ Surajpur/ Surguja/Balod/ Kondagaon/Bemetara/Jashpur.
- 27. Judge, Commercial Court (District Level), Sector 19, Kotara Bhantha, Nawa Raipur-492101.
- 28. Special Judge under S.C. & S.T. (P.A.) Act, Jagdalpur/ Bilaspur/ Durg/ Jashpur/ Janjgir-Champa/ Korba/ Raigarh/ Raipur/ Rajnandgaon/ Surguja/Koriya (Baikunthpur).
- 29. Member Judge, Industrial Court, Nagar Ghadi Chowk, Raipur.
- 30. Labour Judge, Labour Court, Baloda-Bazar/ Bastar (Jagdalpur)/ Bilaspur/ Dhamtari/ Durg/ Janjgir/ Korba/ Manendragarh/ Mahasamund/ Raigarh/ Raipur No. 01/ Raipur No. 02/ Rajnandgaon/ Ambikapur.
- 31. Member Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur
- 32. Advocate General, High Court of Chhattisgarh, Bilaspur

- 33. The President/Secretary, District Bar Association, Balod/ Baloda-Bazar/ Balrampur at Ramanujganj/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari / Durg / Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Koriya (Baikunthpur)/ Korba/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surguja at Ambikapur / Surajpur/ Uttar Bastar (Kanker).
- 34. President, Chhattisgarh High Court Bar Association, High Court Campus, Bilaspur.
- 35. Chairman, State Bar Council of Chhattisgarh, High Court Campus, Bilaspur.
- 36. Assistant Solicitor General of India, High Court Campus, Bilaspur.
- 37. All Registrars(M), High Court of Chhattisgarh, Bilaspur,
- 38. All Joint Registrars(M), High Court of Chhattisgarh, Bilaspur,
- 39. All Additional Registrars (M) / Budget Officer, High Court of Chhattisgarh, Bilaspur,
- 40. All Deputy Registrars, High Court of Chhattisgarh, Bilaspur,
- 41. Accounts Officer, High Court of Chhattisgarh, Bilaspur,
- **42**. All Assistant Registrars/Librarian/Section Officers/Private Secretaries/ Assistant Editor (I.L.R.)/Court Manager, High Court of Chhattisgarh, Bilaspur,
- 43. President, Chhattisgarh High Court Officers/Employees Union, Bilaspur, *for information/necessary action.*

(Sanjay Kumar Jaiswal) Registrar General

MM 8.02-22